Production of quinine salt during each of the last three years is as under:

Year	Production	n Remarks
1967-68	49,753 Kgs	
1968-69	52,486 Kgs	Production by one unit during the month of March, 1 69 is not available.
1969-70	46,535 Kgs	Production by one unit during the month of September, 1969 is not available.

(c) Government have constituted a standing Committee for Cinchona and Quinine industry to ensure the implementation of the recommendations of the Committee for developing and expanding the production and export of Quinine and Cinchona products.

### Construction of Flats in Minto Road Area, New Delhi

10070. SHRI GADILINGANA GOWD: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) the number of flats to be constructed in the Minto Road area, category-wise, in the near future in Delhi :
- (b) the other buildings to be constructed in the said area; and
- (c) the time by which the construction is lively to be started and completed, yearwise and category-wise?

THE MINISTER OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRIK. K. SHAH) (a) and (b) The re-development plans of the Minto Road area have not yet been finalised. The information asked for cannot, therefore, be given at present.

(c) Every effort is being made to expedite the finalisation of the plans and to embark on a phased programme of construction.

# शारदा ग्रथिनियम को लागू करना

10071. श्री श्रीम श्रकाश स्वामी : क्या स्वास्थ्य तथा परिवार नियोजन श्रीर निर्माण, म्रावास तथा नगरीय विकास मंत्री यह बताने की कृपा करेगे कि:

- (क) क्या सरकार का विचार जनसंख्य। में वृद्धि को रोकने की दृष्टि से बाल विवाह पर रोक लगाने के लिए शारदा प्रधिनियम को ग्रीर ग्रधिक कठोरता से लागू करने का है; ग्रीर
- (स) यदि हां, तो इस दिशा में सरकार का क्या कार्यवाही करने का विचार है ?

स्वास्थ्य तथा परिवार नियोजन ग्रौर निर्माण, ग्रावास तथा नगरीय विकास मंत्रालय में राज्य मंत्री (डा॰ श्रीपति चन्द्रशेखर): (क) ग्रौर (ख). बाल विवाह प्रतिबन्ध श्रीविनयम जो शारदा ग्रीविनयम के नाम से प्रसिद्ध हैं, का प्रशासन राज्य सरकार के ग्रीवकार में हैं। इस ग्रीविनयम को ग्रौर ग्रीवक प्रभावकारी बनाने के लिये, ग्रन्य बातों के साथ-साथ इसके संशोधन के प्रश्न पर राज्य सरकारों से सलाह लेकर जांच की गई है। संसद के समझ इस सम्बन्ध में एक विधेयक पेश करने के प्रश्न पर विचार किया जा रहा है। इस ग्रवस्था में इसका ब्यौरा बतलाना सम्भव नहीं है।

# Pilferage of Medicine in C. G. H. Scheme

10072. SHRI SURAJ BHAN: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) the expenditure incurred by the Central Government Health Scheme in Delhi and New Delhi on medicine during the last three years respectively;
- (b) the number of theft/pillerage cases and the number of officials involved therein during the last one year; end
- (c) the name and designation of the officer who detected those cases and the steps Government propose to take to boost the moral of such officers?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY

PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) The expenditure incurred on the purchase of medicines for the Central Government Health Scheme dispensaries during the last three years is given below:

Year	Rs.
1967-68	84,47,825
1968-69	78,63,678
1969-70	90,00,000 (approximately)

- (b) Nine cases of alleged theft/pilferage of medicines from the Central Government Health Scheme dispensaries involving 9 employees were detected during the year 1969-70 (Upto April, 70).
- (c) The detection of cases of theft/ pilferage of medicine from the Central Government Health Scheme dispensaries mentioned at (b) above resulted from the following measures:
  - (i) Investigation οf reports/complaints by Special Police Esta/ blishment Central Bureau of Investigation.
  - (ii) Surprise checks of Central Government Health Scheme dispensaries carried out by the Deputy Director General Assistant Director and Deputy Assistant Director (Stores) of the Central Government Health Scheme.
  - (iii) Verification of Stores/accounts in the dispensaries conducted by the Stock Verifiers of the Central Government Health Scheme Medical Store Depot.

Assistant Director General (Central Government Health Scheme) being the Vigilance Officer for the Scheme is mainly responsible for such detections.

No special steps are required to boost the morale of any officer. Good work done is reflected in the Annual Reports which are taken into account for promotion/selection to higher posts.

#### New Antibiotic for Cancer

10073. SHRIMATI ILA PALCHOU-DHURI: Will the Minister of HEALTH

- AND FAMILY PLANNING AND HOUSING WORKS. AND URBAN DEVELOPMENT be pleased to state:
- (a) whether it is fact that a Japanese doctor has presented a new antibiotic for the prevention of spreading of cancerous cells in human hody: and
- (b) whether Government have started or propose to start any research in this direction for this drug?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR): (a) There was a press report to this effect.

(b) The new drug is reported to be still in an experimental stage and the work on it has not yet been completed.

## Revision Petitions Disposed by Commissioners of Income Tax in Bombay and Calcutta

10074. SHRI BENI SHANKER SHARMA: Will the Mihister of FINANCE be pleased to state :

- (a) the number of Commissioners of Income Tax in Bombay and Calcutta during the last 3 years and the number of revision petitions disposed of by them during each of the years 1968, 1969 and 1970 and the the number of such petitions pending before them as on the Ist April of these years;
- (b) the reasons for accumilation of the arrears; and
- (c) the steps taken to reduce the same?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) to (c). The required information is not readily available and will be collected and laid on the table of the House as soon as possible.

#### Informants of Income-Tax Evasion

10075 SHRI BENI SHANKER SHARMA: Will the Minister of FINANCE be pleased to state :

(a) the number of informers. supplied information to the Income-tax